GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA STARRED QUESTION NO 330 TO BE ANSWERED ON 11.08.2023

UTILISATION OF NIRBHAYA FUND IN ANDHRA PRADESH

330. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of fund allocated under the Nirbhaya Fund since its inception, Statewise and year wise;
- (b) the amount of Nirbhaya Fund utilized by the State of Andhra Pradesh;
- (c) the number of proposals that have been received by the Union Government from the State of Andhra Pradesh for utilisation of the fund;
- (d) the number of approvals provided by the empowered committee for the State of Andhra Pradesh;
- (e) the initiatives that have been taken up under the Fund in the State of Andhra Pradesh; and
- (f) the number of beneficiaries under each of those initiatives?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (f) A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (f) of the Lok Sabha Starred Question No. 330 for answer on 11.08.2023 raised by Shri Ram Mohan Naidu Kinjarapu regarding Utilisation of Nirbhaya Fund in Andhra Pradesh

(a) to (f) The Government of India had set up a dedicated non-lapsable fund called 'Nirbhaya Fund' for implementation of initiatives aimed at enhancing the safety and security for women in the country. An Empowered Committee (EC) of officers constituted under Nirbhaya Framework appraises and recommends the proposals for funding under Nirbhaya Fund in conjunction with the concerned Ministries/ Departments/ Implementing Agencies. Up to the current financial year, an amount of Rs.7212.85 Cr. has been provided under the Nirbhaya Fund.

A total number of 117 proposals have been received under Nirbhaya Fund. Out of this, 42 proposals, fulfilling the conditions laid down in the Nirbhaya Fund Framework, have been appraised by the Empowered Committee till 29.03.2023. These proposals aim at enhancing the safety and security for women across all States/UTs of the country, while in some cases the proposals are state specific where the safety and security measures have been implemented for addressing to the needs of particular State(s)/UT(s), in majority of the cases, the projects are sanctioned and implemented across the states/UTs by various Ministries/Departments.

The Ministry itself implements the schemes of One Stop Centre and Women Helpline under Nirbhaya Fund since 1.4.2015. The objectives of the One Stop Centre Scheme are to provide integrated support and assistance to women affected by violence, both in private and public spaces under one roof and facilitate immediate, emergency and non-emergency access to a range of services including medical aid & assistance, legal aid and legal counselling, temporary shelter upto 5 days, police facilitation, psycho-social counselling support to the women survivors / victims of violence and women in distress. 801 OSCs have been approved, out of which 733 are functional and 26 One Stop Centres have been approved for 26 Districts of Andhra Pradesh, out of which 13 OSCs are functional and the action for operationalization of remaining OSCs are at different stages under the State Government of Andhra Pradesh. This Ministry has released an amount of Rs. 17.92 Cr. to the State Government of Andhra Pradesh against which Rs. 10.42 Cr. has been reported as utilized by the State Government. So far, 37582 women have been assisted in Andhra Pradesh under the OSC scheme.

The Universalisation of Women Helpline (WHL) is being implemented with the aim to provide an immediate and 24-hour emergency and non-emergency response to women affected by violence across the country by referral service. Under the Scheme, a toll-free 24-hours telecom service through short code 181 is provided to women seeking support and information. This Ministry has released an amount of Rs. 3.23 Cr to the State Government of Andhra Pradesh against which Rs. 2.04 Cr. has been reported to be utilized by the State Government. So far, 37582 women have been assisted in Andhra Pradesh under the OSC scheme and so far, 12,24,852 calls have been registered in Andhra Pradesh under the WHL.

Further, some of the projects have longer gestation period and the funds are released to the implementing agencies based on the utilization of funds released for implementation of proposal(s). Till 29.3.2023, a total amount of Rs. 4923 crores have been released and an amount of Rs 2521.58 crores have been reported as utilized. Further, the EC reviews the status of implementation of projects, and expenditure on approved projects from time to time in conjunction with the concerned Ministries/Departments/ Implementing Agencies. Further, the concerned Ministries/Departments /Implementing Agencies also monitor the progress of implementation at their levels. Some of the important initiatives under the Nirbhaya Fund Framework undertaken in the State of Andhra Pradesh are given below:

S.No.	l =	Implemented by
1	Emergency Response Support system (ERSS)	
2	Creation of Central Victim Compensation Fund (CVCF)	
3	Cyber Crime Prevention against Women & Children (CCPWC)	
4	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs.	Ministry of
5	Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs in all Police Stations	Home Affairs
6	Proposal for procurement of Forensic Kits for sexual Assault cases	
7	Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) for three years	
8	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	Dept. of Justice
9	One Stop Centre (OSC)	Ministry of
10	Universalisation of Women Helpline (WHL)	Women & Child Development
11	Proposal of for customization, deployment and management of State-wise vehicle tracking platform AIS 140	Ministry of
12	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	Road Transport & Highways
